

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:4361

ANSWERED ON:20.12.2011

GRADING OF FILMS

Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is any authority for grading/awarding marks for a particular feature film;
- (b) if so, the details thereof alongwith the criteria adopted for the purpose;
- (c) whether the Chief Executive Officer of Prasar Bharati has authorized outside experts to award marks out of ten while the internal officers have been allowed to award thirty marks;
- (d) if so, the reasons therefor; and
- (e) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) to (e): Prasar Bharati has informed that the guidelines for procurement of Hindi feature films for telecast on various channels of Doordarshan on Payment of Royalty have been amended by the Production & Content Committee in its meeting held on 1.12.2011. It has now been decided that in the interest of proper and objective selection of feature films, no staff member should be a member of Gradation Committee. The Gradation Committee will now comprise of three outside experts to be selected by DG, Doordarshan, out of a panel of sixteen outside experts approved by the Production & Content Committee. Out of the three experts, one will be a lady member. The Gradation Committee will grade the film as per amendment made in the Revised Film Guidelines 2007.